

Blackmarketeers and Hoarders of Essential Commodities apprehended in the Country

557. SHRI BALASAHEB VIKHE PATIL

SHRI JAI NARAIN:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) the number of blackmarketeers and hoarders of essential commodities such as food grains, sugar and edible oils etc. apprehended in each State after the present Government have taken over;

(b) the details of the items seized and the value thereof; and

(c) what action has been taken against the persons so apprehended and what stringent measures have been taken or proposed to be taken by Government to stop such anti-social activities?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES & STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) to (c). Information is being collected and will be placed on the table of the Sabha.

Loan of Kamani, Bombay written off by their Bankers

558. SHRI SATISH PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether, as reported in the 'Blitz Weekly' of 23rd February, 1980, Rs. 2 crores loan of Kamani, Bombay, had been written off by their Bankers;

(b) if so, full details of the case; and

(c) action contemplated by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAGANNATH PAHADIA):..

(a) The Bank of India have reported that they have not written off any loans given to Kamani Tubes, as allegedly reported in the issue dated 23rd February, 1980 of the 'Blitz' Weekly.

(b) and (c). Do not arise.

Alleged transfer of huge sums to Foreign accounts by Kamani Brothers.

559. SHRI SATISH PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that as reported in the *Blitz weekly* of February 23, 1980, the Kamani Brothers of Kamani Group of Industries, Bombay, are transferring huge sums to their foreign accounts;

(b) if so, the facts of the case; and

(c) the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAGANNATH PAHADIA):

(a) The article which appeared in the *Blitz* dated 23rd February, 1980 under the caption "Kamanis drag workers & public money in the ditch" has come to the notice of the Government.

(b) and (c). The Enforcement Directorate is making investigations into alleged illegal holding of assets by Kamani family outside India. On completion of investigations, if any violations are detected, appropriate action under Law will be taken.

पिछड़ा जिलों में दिए गए ऋणों पर बैंक दर

560. श्री कृष्ण चन्द्र पांडेय : क्या वित्त मंत्री वह बताने की कृपा करेंगे कि :

(क) देश में कौन से जिले पिछड़े समझे जाते हैं और उनके विकास के लिए वित्त मंत्रालय द्वारा क्या मुविधायें दी जा रही हैं ;

(ख) क्या यह सच है कि बस्ती ग्रामिक दृष्टि से पिछड़ा जिला है; और